सत्यमेव जयते

Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Aug/202223/11 **DATED:** 08/09/2022

Please Note

I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Aug/202223/11 dated 08/09/2022 of Norms Committee - II for the year 2022-23 was held on 08/09/2022 under the Chairmanship of Akash Taneja,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri S. K. Jain, D.O.	DPIIT
2	Shri R.K. Jaiswal, D.O.	DHI
3	Shri Rahul Bhardwaj, AD	MSME
4	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant,DGFT
5	Shri V.C. Agarwal, Consultant (TEC-3)	Technical Consultant,DGFT
6	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant,DGFT

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002541AM23
RA File Number	052304000247 AM21
Licence No and Date	0510415901/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has not filed/attached any documents with the application for ratification of norms and it is absolutely a blank application. The committee also noted that no email has been received from the applicant attaching the requisite documents required for fixation of norms. However, committee took note of the comments given by the Consultant (TEC-3) vide his email dated 07.09.2022. The committee decided to ask the applicant to furnish the required documents/information on the portal or through email within 15 days.

Case is deferred.

Case No.	2 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002009AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	3 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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HQ File Number	HQRNORM APPLY 00002364AM23
RA File Number	NA
Licence No and Date	0310823944/null

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the subject AA was approved in the NC meeting dated 29.05.2019 as per comments of Consultant (TEC-3). Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

Case is rejected.

Case No.	4 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000866AM21
RA File Number	052304000292 AM21
Licence No and Date	0510415943/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has not filed/attached any documents with the application for ratification of norms and it is absolutely a blank application. The committee also noted that no email has been received from the applicant attaching the requisite documents required for fixation of norms. However, committee took note of the comments given by the Consultant (TEC-3) vide his email dated 07.09.2022. The committee decided to ask the applicant to furnish the required documents/information on the portal or through email within 15 days.

Case is deferred.

Case No.	5 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002365AM23
RA File Number	NA
Licence No and Date	0310823945/null

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the subject AA was approved in the NC meeting dated 29.05.2019 as per comments of Consultant (TEC-3). Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

Case is rejected.

Case No.	6 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002540AM23
RA File Number	052304000229 AM21
Licence No and Date	0510415579/null

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has not filed/attached any documents with the application for ratification of norms and it is absolutely a blank application. The committee also noted that no email has been received from the applicant attaching the requisite documents required for fixation of norms. However, committee took note of the comments given by the Consultant (TEC-3) vide his email dated 07.09.2022. The committee decided to ask the applicant to furnish the required documents/information on the portal or through email within 15 days.

Case is deferred.

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Case No.	7 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00134885AM22
RA File Number	072404000046 AM15
Licence No and Date	0710104232/20/05/2014

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 13.07.2022 &28.07.2022were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

The case stands rejected.

Case No.	8 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00134919AM22
RA File Number	072404000370 AM15
Licence No and Date	0710107425/14/01/2015

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 22.07.2022 &06.08.2022were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

The case stands rejected.

Case No.	9 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146593AM22
RA File Number	052304000274 AM18
Licence No and Date	0510404377/27/10/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146522AM22
RA File Number	052304000387 AM18
Licence No and Date	0510405317/11/01/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001628AM23
RA File Number	112404000006 AM18
Licence No and Date	1110028319/12/01/2018
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	12 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	DESHMUKH LEAD PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002529AM23
RA File Number	NA
Licence No and Date	0310819722/12/03/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the subject AA was rejected in the NC meeting dated 30.01.2019 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.

Case is rejected.

Case No.	13 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001549AM23
RA File Number	039404000039 AM19
Licence No and Date	0310820591/23/04/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 011.2018 as per comments of Consultant (TEC-3). However, the applicant has requested for reviewing of fixed ad-hoc norms of import item i.e. Zinc. The applicant's representation was referred to Consultant (TEC-3) to examine the case and the comments of Consultant (TEC-3) received on BO Portal. The case was discussed in the meeting and Consultant (TEC-3) has clarified that the wastage was recommended on the basis of 4% of weight of steel to be galvanized and not as percentage of FoB value. Therefore, the Committee clarified that the ad-hoc norms were fixed for import item i.e. Zinc is as 4% of weight of steel to be galvanized and not as percentage of FoB value.

Note: The rest of the decision as decided by NC in its meeting No. 06/81 dated 01.11.2018 shall remain

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unchanged.

RA concerned may take further consequential action as per above decision of NC.

Case No.	14 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146620AM22
RA File Number	052304000082 AM19
Licence No and Date	0510406615/25/05/2018

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	15 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00000692AM23
RA File Number	342404000146 AM19
Licence No and Date	3410044397/08/08/2018

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting dated 30.03.2022 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the case with a request to fix the ad-hoc norms. The case was referred to DHI for examination & comments.DHI has given its comments vide email dated 22.08.2022. The case was discussed in the meeting and the Committee decided to fix the ad-hoc as per comments of DHI vide F. No. DES-2/3410044397/2022-TSW dated 22.08.2022 as under:

1. The quantity of import item (**CRGO Grade: 23SQD085 (23HP85d**)) may be allowed with **0.6% wastage** for export item at Sl. No. 1.
2. The quantity of import item (**CRGO Grade: 23SQD085 (23HP85d))** may be allowed with **0.01% wastage**for export item at Sl. No. 2.

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3. The quantity of import item (**CRGO Grade: 27HP100**) may be allowed with **0.225% wastage**for export item at Sl. No. 3.
4. The quantity of import item (**CRGO Grade: 27HP100**) may be allowed with **0.2% wastage** for export item at Sl. No. 4.

RA concerned may take suitable consequential action accordingly

Case No.	16 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146602AM22
RA File Number	052304000362 AM19
Licence No and Date	0510408678/28/11/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	17 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146584AM22
RA File Number	052304000427 AM19
Licence No and Date	0510409208/07/01/2019
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	18 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146616AM22
RA File Number	052304000462 AM19
Licence No and Date	0510409513/29/01/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	19 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00155756AM22
RA File Number	052404000756 AM19
Licence No and Date	0510410178/08/04/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	20 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00146572AM22
RA File Number	052304000001 AM20
Licence No and Date	0510410184/09/04/2019
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	21 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002418AM23
RA File Number	342404000045 AM20
Licence No and Date	3410045143/15/05/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given vide email dated 07.09.2022 as under:

1. Net weight of export item is 13964.00Kg +/- 3%.
2. The quantity of import items at Sl. No. 28, 48, 60 to 63, 89 & 90 may be allowed **as per GN-4.**
3. The quantity of import items at Sl. No. 51, 52, 70, 84, 93 & 94 may be allowed **as applied for** value altogether restricted up to 2.25% of FoB value.
4. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	22 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002419AM23
RA File Number	342404000046 AM20
Licence No and Date	3410045142/15/05/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given vide email dated 07.09.2022 as under:

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Location: DGFT(HQ)

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1. Net weight of export item is 6416.00Kg +/- 3%.
2. The quantity of import items at Sl. No. 25, 42, 47, 50, 51, 55 to 57, 81 & 85 may be allowed **as per GN-4.**
3. The quantity of import items at Sl. No. 7, 17, 35, 44, 64, 75 & 80 may be allowed **as applied for** value altogether restricted up to 1.86% of FoB value.
4. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	23 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000134AM20
RA File Number	042404000013 AM20
Licence No and Date	0410165741/20/06/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002244AM23
RA File Number	052404000339 AM20
Licence No and Date	0510411850/16/09/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	25 / NC/2/MEET/Aug/202223/11

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Case Status	Case Rejected
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002032AM23
RA File Number	342404000165 AM20
Licence No and Date	3410045461/19/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC meeting dated 13.06.2022 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed that the applicant hasrepresented on amendment of export product, import items at Sl. No. 2,3,7& 8 to 13 and deletion of 2 foot notes. The amendment done in export product as input quantity depends on these parameters and has been done in past also. Further, the quantity of import items at Sl. No. 2 & 3 was allowed as per study group report&cannot be changed. The import item at Sl. No. 7 was allowed as 33 numbers required for export product at Sl. No. 2 were not recommended as there is no manufacturing on them. The quantity of import items at Sl. No. 8 to 13 required for export product has been allowed.Foot notes cannot be deleted for reasons as above mentioned. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to **reject** the applicant request for revision of ad-hoc norms as per advice of Consultant (TEC-3).

The case stands rejected.

Case No.	26 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002577AM23
RA File Number	342404000191 AM20
Licence No and Date	3410045466/20/09/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given vide email dated 07.09.2022 as under:

1. Net weight of export item is 13964.00Kg +/- 3%.
2. The quantity of import items at Sl. No. 28, 48, 60 to 63, 89 & 93 may be allowed **as per GN-4.**
3. The quantity of import items at Sl. No. 51, 52, 70, 84, 91 & 92 may be allowed **as applied for** value altogether restricted up to 2.24% of FoB value.

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4. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	27 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.09.2022. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	28 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	GUJARAT COPPER ALLOYS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00399989AM22
RA File Number	039404000544 AM20
Licence No and Date	0310832237/15/10/2019

Norms Committee Decision:

Case deferred for comments of TE.

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Case No.	29 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002579AM23
RA File Number	342404000224 AM20
Licence No and Date	3410045571/31/10/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given vide email dated 07.09.2022 as under:

1. Net weight of export item is 6416.00Kg +/- 3%.
2. The quantity of import items at Sl. No. 25, 42, 47, 50, 51, 55 to 57, 81 & 85 may be allowed **as per GN-4.**
3. The quantity of import items at Sl. No. 7, 17, 35, 44, 64, 75 & 80 may be allowed **as applied for** value altogether restricted up to 1.87% of FoB value.
4. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	30 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000363AM20
RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	31 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00401195AM22

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	039404001094 AM20
Licence No and Date	0310835651/18/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was rejected in M. No. 08/81 dated 29.09.2020 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-1) & Consultant (SKB) for examination & comments. However, as per the comments of Consultant (SKB) & Consultant (TEC-1), the Committee decided to fix the ad-hoc norms as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73239990	Stainless Steel Casseroles of various designs (Based on non CFC PU Insulation) (Net contents: 1) Stainless Steel Cold Rolled Coils (Mill Edge) (AISI 201) (0.21 - 0.40 mm thickness): 21,501.200 Kgs. 2) Polyurethane Foam : 3,071.600 Kgs. 3) Polypropylene Granules : 6,143.200 Kgs)	30716 Kgs	1	72193590	Stainless Steel Cold Rolled Coils (Mill Edge) (AISI 201) (0.21 - 0.40 mm thickness)	25371.41 Kgs inclusive of 18% wastage on the net weight of Stainless Steel in the export product
			2	39072090	Polyol	1354.58Kgs inclusive of 5% wastage on net content in the export product
			3	39093100	Isocynate (ITC (HS) Code 39093100 / 29291090)	1870.60 Kgs inclusive of 5% wastage on net content in the export product
			4	39021000	Polypropylene Granules	6450.36 Kgs inclusive of 5% wastage on net content in the export product

Note: The grade and thickness of imported Stainless Steel should be matched with the grade and thickness used in the export product.

RA concerned may take suitable consequential action accordingly.

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Case No.	32 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.09.2022. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	33 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.09.2022. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	34 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000541AM21
RA File Number	039504000083 AM21
Licence No and Date	0310836249/18/05/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	35 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002423AM23
RA File Number	342404000048 AM21
Licence No and Date	3410046106/29/05/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given vide email dated 07.09.2022 as under:

1. Net weight of export item is 8550Kg +/- 3%.
2. The quantity of import items at Sl. No. 17, 30, 35, 62, 67 & 68 may be allowed **as per GN-4.**
3. The quantity of import items at Sl. No. 49, 60 & 61 may be allowed **as applied for** value altogether restricted up to 2.09% of FoB value.
4. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	36 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000564AM21
RA File Number	042404000026 AM21
Licence No and Date	0410166794/02/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	37 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000574AM21
RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	38 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	39 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21
Licence No and Date	0410166846/25/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	40 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted that the TE has requested to send the applicant's reply of deficiency letter of DPIIT to examine the case. Therefore, the Committee decided to send the same to the TE for examination & comments.

The case stands deferred.

Case No.	42 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000692AM21
RA File Number	322404000036 AM21
Licence No and Date	3210079645/18/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	43 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000712AM21
RA File Number	042404000072 AM21
Licence No and Date	0410167001/27/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

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Date: 14-Oct-2022 13:19:00
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Location: DGFT(HQ)

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Case No.	44 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	45 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	RAMESHWAR STEEL
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000737AM21
RA File Number	082404000137 AM21
Licence No and Date	0810148532/10/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 16.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 26.07.2022 & 12.08.2022 were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	46 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and	0210210142/06/10/2020

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	47 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001987AM23
RA File Number	342404000200 AM21
Licence No and Date	3410046490/22/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting dated 13.06.2022 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed that the applicant has represented on amendment of export product, import items at Sl. No. 3 to 6, 11 & 12. The amendment was done in export product as export product has been amended as input quantity depend on these parameters and has been done in past also. Further, the quantity of import items at Sl. No. 3 to 6 was allowed as per study group report and cannot be changed, the quantity of import items at Sl. No. 11 & 12 required for export product which was allowed. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to reject the applicant request of revision for ad-hoc norms as per advice of Consultant (TEC-3). The case stands rejected.	

Case No.	48 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and	0310839387/06/11/2020

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant informed through DGFT BO Portal that the subject AA Number has not been utilized by them as the export order got cancelled. Further, the applicant stated that they have applied for cancellation and closure of subject AA to RA, Mumbai. In this regard, an email was sent to the applicant & RA concerned on 06.09.2022. However, no reply/information has been received yet. Hence, the Committee decided to wait for the reply/information.

The case stands deferred.

Case No.	49 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	0181050008 43AM21
RA File Number	039504000493 AM21
Licence No and Date	0310839468/10/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. For polymer items at Sl. No. 13 to 17, exact name of polymer with catalogue.

The case stands deferred.

Case No.	50 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	0181050008 45AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020

Norms Committee Decision:

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.09.2022. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	51 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	52 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.09.2022. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Case No.	53 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002539AM23
RA File Number	042404000151 AM21
Licence No and Date	0410167340/27/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that no documents/attachment are available on the DGFT Portal for examination of the case. Therefore, the Committee decided to ask the applicant to furnish all the relevant documents for examination of the case.

The case stands deferred.

Case No.	54 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHARMA METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001625AM23
RA File Number	05AA04018957 AM21
Licence No and Date	0511000233/16/12/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	55 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP

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Name: Santosh Kumar Dubey(Deputy DGFT)
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Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00043947AM21
RA File Number	03AA04013322 AM21
Licence No and Date	0311000244/21/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has informed on Portal that they have submitted the subject Advance Authorization Number for cancelation. Therefore, the Committee decided to ask the applicant to submit the cancelation letter to this office.

The case stands deferred.

Case No.	56 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00055115AM21
RA File Number	07AA04006348 AM21
Licence No and Date	0711000219/05/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 07.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminder letter dated 17.08.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to wait for the reply from the applicant**.**

Case is deferred.

Case No.	57 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001992AM23
RA File Number	04AA04005092 AM21

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0411000133/13/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	58 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002288AM23
RA File Number	NA
Licence No and Date	0311000712/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the subject AA was rejected in the NC meeting dated 03.02.2022. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. Case is rejected.	

Case No.	59 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

1. Item-wise quantitative justification matching them with quantity of export product, clearly indicating requirement per unit of export product.
2. Justification for wastage claimed, if any.

The case stands deferred.

Case No.	60 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002461AM23
RA File Number	34AA04002524 AM21
Licence No and Date	3411000223/11/02/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	61 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00082566AM21
RA File Number	03AA04023238 AM21
Licence No and Date	0311001697/12/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 07.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminder letter dated 17.08.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to wait for the reply from the applicant**.**

Case is deferred.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Case No.	62 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00084376AM21
RA File Number	04AA04006421 AM21
Licence No and Date	0411000302/15/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	63 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002398AM23
RA File Number	04AA04005671 AM21
Licence No and Date	0411000272/16/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	64 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00087245AM21
RA File Number	03AA04023276 AM21
Licence No and Date	0311001714/19/02/2021
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted that a deficiency letter dated 07.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminder letter dated 17.08.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to wait for the reply from the applicant**.**

Case is deferred.

Case No.	65 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00087762AM21
RA File Number	03AA04023152 AM21
Licence No and Date	0311001671/19/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 08.07.2022 & 17.08.2022 were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	66 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	STERLING ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00028072AM22
RA File Number	03AA04000456 AM22
Licence No and Date	0311003356/28/04/2021

Norms Committee Decision:

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Case deferred for comments of TE.

Case No.	67 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TAMRA DHATU UDYOG PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00028295AM22
RA File Number	02AA04001952 AM22
Licence No and Date	0211000607/28/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	68 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00029369AM22
RA File Number	092404000469 AM21
Licence No and Date	0911000744/29/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	69 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00029465AM22
RA File Number	07AA04002602 AM22
Licence No and Date	0711001011/29/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	70 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00032245AM22
RA File Number	09AA04000714 AM22
Licence No and Date	0911000767/04/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	71 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00034497AM22
RA File Number	07AA04003092 AM22
Licence No and Date	0711001041/06/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	72 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00039254AM22
RA File Number	04AA04002680 AM22
Licence No and Date	0411000805/12/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	73 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00045195AM22
RA File Number	05AA04014994 AM22
Licence No and Date	0511002677/18/05/2021
Norms Committee Decision: : Case deferred for comments of TE.	

Case No.	74 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00045355AM22
RA File Number	07AA04003324 AM22
Licence No and Date	0711001111/18/05/2021
Norms Committee Decision:	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted that a deficiency letter dated 22.07.2022 followed by reminders on 06.08.2022 & 21.08.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	75 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00045356AM22
RA File Number	07AA04004454 AM22
Licence No and Date	0711001112/18/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 22.07.2022 followed by reminders on 06.08.2022 & 21.08.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	76 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00049870AM22
RA File Number	05AA04017747 AM22
Licence No and Date	0511002772/24/05/2021

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	77 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00050007AM22
RA File Number	02AA04005025 AM22
Licence No and Date	0211000732/24/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KSP INC
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00049869AM22
RA File Number	05AA04017766 AM22
Licence No and Date	0511002771/24/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00104575AM22
RA File Number	07AA04005350 AM22
Licence No and Date	0711001213/01/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	80 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00105075AM22
RA File Number	04AA04004525 AM22
Licence No and Date	0411000922/02/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	81 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00105661AM22
RA File Number	09AA04003279 AM22
Licence No and Date	0911000999/02/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case No.	82 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00108638AM22
RA File Number	05AA04022825 AM22
Licence No and Date	0511002996/07/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APT GLOBAL MARINE ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00110128AM22
RA File Number	04AA04005073 AM22
Licence No and Date	0411000947/08/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	84 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00114336AM22
RA File Number	04AA04002686 AM22
Licence No and Date	0411000971/14/06/2021
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	85 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00116935AM22
RA File Number	05AA04028956 AM22
Licence No and Date	0511003193/17/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	86 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001994AM23
RA File Number	04AA04003795 AM22
Licence No and Date	0411001041/24/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	87 / NC/2/MEET/Aug/202223/11

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00126048AM22
RA File Number	05AA04033634 AM22
Licence No and Date	0511003304/28/06/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	88 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00129314AM22
RA File Number	04AA04005930 AM22
Licence No and Date	0411001066/02/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	89 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00129318AM22
RA File Number	04AA04005947 AM22
Licence No and Date	0411001067/02/07/2021
Norms Committee Decision:	

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	90 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00131130AM22
RA File Number	03AA04031965 AM22
Licence No and Date	0311005112/05/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) & Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85444930	Rubber Insu HV Ind Cable, Copper Conductor, 1100 Volt (Net content in Kgs Cu 113790, Thermoplastic Rubber Granules 20056)	243000 Meter	1	74081190	Copper Wire Rod	Net + 1% wastage
			2	40027000	Thermoplastic Rubber Granules	1.05Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	91 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED

Signature Not Verified

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00131817AM22
RA File Number	03AA04031957 AM22
Licence No and Date	0311005139/06/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Specification catalogue and function of catalyst master batch.

The case stands deferred.

Case No.	92 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00133209AM22
RA File Number	03AA04044177 AM22
Licence No and Date	0311005178/07/07/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	93 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00134240AM22
RA File Number	07AA04013294 AM22
Licence No and Date	0711001435/08/07/2021

Norms Committee Decision:

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	94 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00134486AM22
RA File Number	05AA04051035 AM22
Licence No and Date	0511003557/08/07/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	95 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	HEAT TRACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00135503AM22
RA File Number	05AA04034250 AM22
Licence No and Date	0511003570/09/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. A copy of application- (ANF-4A).
2. Detail technical note on manufacturing process including the relevant flow sheet.
3. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
5. Use of export product.
6. Indigenous inputs have been shown nil. Please clarify.

Signature Not Verified

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	96 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00136602AM22
RA File Number	03AA04031820 AM22
Licence No and Date	0311005306/12/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments vide email dated 08.09.2022 for import items at Sl. No. 1 & 2. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items.

The case stands deferred.

Case No.	97 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00137020AM22
RA File Number	02AA04013401 AM22
Licence No and Date	0211000923/12/07/2021

Norms Committee Decision:

Case deferred for comments of TE.

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	98 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00138542AM22
RA File Number	03AA04044779 AM22
Licence No and Date	0311005350/14/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	99 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00138700AM22
RA File Number	13AA04010958 AM22
Licence No and Date	1311000444/14/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	100 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00141689AM22
RA File Number	04AA04012908 AM22
Licence No and Date	0411001147/19/07/2021
Norms Committee Decision:	

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Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	101 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00142441AM22
RA File Number	05AA04053843 AM22
Licence No and Date	0511003722/19/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ALTRUISTIC METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00143056AM22
RA File Number	05AA04057268 AM22
Licence No and Date	0511003746/20/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	103 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00143180AM22

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	05AA04056771 AM22
Licence No and Date	0511003750/20/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	104 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00142878AM22
RA File Number	13AA04009972 AM22
Licence No and Date	1311000454/20/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	105 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00142902AM22
RA File Number	04AA04008307 AM22
Licence No and Date	0411001161/20/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PEE GEE INTERNATIONAL

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Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00144980AM22
RA File Number	05AA04057470 AM22
Licence No and Date	0511003770/22/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00145145AM22
RA File Number	02AA04015037 AM22
Licence No and Date	0211000970/22/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00145983AM22
RA File Number	03AA04029925 AM22
Licence No and Date	0311005575/23/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	109 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00146097AM22
RA File Number	05AA04057536 AM22
Licence No and Date	0511003801/23/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	110 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00146211AM22
RA File Number	05AA04057255 AM22
Licence No and Date	0511003805/24/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	111 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00147600AM22
RA File Number	04AA04014281 AM22
Licence No and Date	0411001192/26/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	112 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AKSHAY ALUMINIUM ALLOYS LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00147644AM22
RA File Number	05AA04059338 AM22
Licence No and Date	0511003831/26/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	113 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00147590AM22
RA File Number	04AA04015069 AM22
Licence No and Date	0411001190/26/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a letter seeking details of surrender of license has been issued to the applicant on 06.09.2022. However, no information has been received as yet. Hence, the Committee decided to wait for the reply of the applicant. The case stands deferred.	

Case No.	114 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00148783AM22

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Location: DGFT(HQ)

RA File Number	03AA04051138 AM22
Licence No and Date	0311005685/28/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	115 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00148861AM22
RA File Number	03AA04053118 AM22
Licence No and Date	0311005688/28/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	116 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00149727AM22
RA File Number	04AA04014646 AM22
Licence No and Date	0411001207/29/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	117 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED

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Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00150563AM22
RA File Number	04AA04017503 AM22
Licence No and Date	0411001220/30/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Item-wise quantitative justification matching them with quantity of export product, clearly indicating requirement per unit of export product.
2. Justification for wastage claimed, if any.

The case stands deferred.

Case No.	119 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002462AM23
RA File Number	34AA04007455 AM22
Licence No and Date	3411001103/13/09/2021
Norms Committee Decision:	

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Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	120 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00194483AM22
RA File Number	03AA04071391 AM22
Licence No and Date	0311007226/26/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	121 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00197782AM22
RA File Number	03AA040106953 AM22
Licence No and Date	0311007358/29/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00204268AM22

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Location: DGFT(HQ)

RA File Number	07AA04035622 AM22
Licence No and Date	0711002094/06/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 26.07.2022 was issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	123 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00001995AM23
RA File Number	04AA04035723 AM22
Licence No and Date	0411001860/23/11/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	124 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	APEX AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00271077AM22
RA File Number	02AA04035618 AM22
Licence No and Date	0211001568/01/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminder letter

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dated 27.07.2022 was also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	125 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002257AM23
RA File Number	56AA04003951 AM22
Licence No and Date	5611000635/02/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	126 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAYESH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002384AM23
RA File Number	03AX04000150 AM22
Licence No and Date	0311009606/17/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

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Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Case No.	127 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00299461AM22
RA File Number	07AX04000095 AM22
Licence No and Date	0711002739/28/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 27.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 12.08.2022 was also sent to the applicant for furnishing the requisite information. However, no information has been received as yet. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	128 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002256AM23
RA File Number	56AX04000030 AM22
Licence No and Date	5611000740/10/01/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	129 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	PARAS LAMINATES PRIVATE LIMITED

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00318558AM22
RA File Number	05AX04000591 AM22
Licence No and Date	0511007939/14/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 27.07.2022 & 17.08.2022 were also sent to the applicant for furnishing the requisite information. However, no information has been received as yet. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	130 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002254AM23
RA File Number	56AX04000006 AM22
Licence No and Date	5611000760/18/01/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	131 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002233AM23
RA File Number	56AX04000008 AM22
Licence No and Date	5611000764/19/01/2022

Norms Committee Decision:

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Case deferred for comments of TE.

Case No.	132 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM REVIW00002237AM23
RA File Number	56AX04000014 AM22
Licence No and Date	5611000763/19/01/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	133 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00339830AM22
RA File Number	06AX04000078 AM22
Licence No and Date	0611001121/02/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given vide email dated 20.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
79020010	Zinc Wire Rods (Containing 76190.00 Kg Old Zinc Die Cast Scrap Covered By ISRI Code Word	84656 Kgs	79020010	Old Zinc Die Cast Scrap Covered By ISRI Code Word Screen	80000.00Kgs allowed with 5% wastage on net content of zinc in the export product

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Location: DGFT(HQ)

	Screen)				

Note: The wastage allowed on the net content of zinc in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	134 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00339841AM22
RA File Number	06AX04000079 AM22
Licence No and Date	0611001117/02/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) given vide email dated 20.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
79070090	Articles Of Zinc Hardware (Containing 95244 Kg Old Zinc Die Cast Scrap Covered By ISRI Code Word Saves)	109530 Kgs	79020010	Old Zinc Die Cast Scrap Having Average 97.75% Zinc Content Covered By ISRI Code Word Saves	100000.00Kgs allowed with 5% wastage on net content of zinc in the export product

Note: The wastage allowed on the net content of zinc in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	135 / NC/2/MEET/Aug/202223/11

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Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00348529AM22
RA File Number	04AX04000198 AM22
Licence No and Date	0411002606/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	136 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ESSEL FOUNDRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00348531AM22
RA File Number	05AX04000900 AM22
Licence No and Date	0511008715/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	137 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00349122AM22
RA File Number	03AX04000878 AM22
Licence No and Date	0311011273/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Location: DGFT(HQ)

Case No.	138 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CHHAPERIA INTERNATIONAL COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00349171AM22
RA File Number	07AX04000350 AM22
Licence No and Date	0711003189/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	139 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00348329AM22
RA File Number	04AX04000199 AM22
Licence No and Date	0411002604/09/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	140 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00349749AM22
RA File Number	03AX04001104 AM22
Licence No and	0311011280/10/02/2022

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00352184AM22
RA File Number	32AX04000152 AM22
Licence No and Date	3211002505/11/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	142 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00356274AM22
RA File Number	52AX04000076 AM22
Licence No and Date	5211002030/15/02/2022
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send a copy of application along with all the annexures through email to examine the case.	

Case No.	143 / NC/2/MEET/Aug/202223/11

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Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00356006AM22
RA File Number	05AX04000977 AM22
Licence No and Date	0511008829/15/02/2022
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send a copy of application along with all the annexures through email to examine the case.	

Case No.	144 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00356123AM22
RA File Number	03AX04000438 AM22
Licence No and Date	0311011432/15/02/2022
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send a copy of application along with all the annexures through email to examine the case.	

Case No.	145 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00356975AM22
RA File Number	05AX04000962 AM22
Licence No and Date	0511008943/16/02/2022
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Case deferred for comments of TE. The TE has requested to send a copy of application along with all the annexures through email to examine the case.

Case No.	146 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00357467AM22
RA File Number	05AX04000979 AM22
Licence No and Date	0511009133/16/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	147 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00358650AM22
RA File Number	04AX04000225 AM22
Licence No and Date	0411002664/17/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	148 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00359678AM22
RA File Number	03AX04001297 AM22
Licence No and Date	0311011560/18/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00359895AM22
RA File Number	03AX04000985 AM22
Licence No and Date	0311011581/18/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00365851AM22
RA File Number	05AX04001072 AM22
Licence No and Date	0511010468/24/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	151 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00366460AM22
RA File Number	31AX04000069 AM22
Licence No and Date	3111001113/24/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MOTILAL DISHED-ENDS WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00370573AM22
RA File Number	03AX04001344 AM22
Licence No and Date	0311011992/28/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00371374AM22

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	04AX04000262 AM22
Licence No and Date	0411002783/01/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00371701AM22
RA File Number	34AX04000309 AM22
Licence No and Date	3411001883/01/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	155 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00371817AM22
RA File Number	09AX04000157 AM22
Licence No and Date	0911002589/01/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	156 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00373784AM22
RA File Number	04AX04000289 AM22
Licence No and Date	0411002796/03/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00375535AM22
RA File Number	03AX04001499 AM22
Licence No and Date	0311012265/04/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00378216AM22
RA File Number	03AX04000927 AM22
Licence No and	0311012323/07/03/2022

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	159 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00378445AM22
RA File Number	34AX04000307 AM22
Licence No and Date	3411001917/07/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/96/2019-TSW dated 29.08.2022 received via email dated 29.08.2022 as under:

ITCHS Code	**Export Item**	**Export Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
76169990	Other Articles of Aluminium **Alloy** (Other Articles of Aluminium Net Content 23646 Kgs)	23646 Kgs	76061200	**Aluminium Alloy Plate**	1.02Kgs/Kg content in the export product

Note: The word "Alloy" may be added in the description of export item.

RA concerned may take suitable consequential action accordingly.

Case No.	160 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00379351AM22
RA File Number	56AX04000064 AM22
Licence No and Date	5611000824/08/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00379353AM22
RA File Number	56AX04000080 AM22
Licence No and Date	5611000825/08/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	162 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00379703AM22
RA File Number	05AX04001223 AM22
Licence No and Date	0511010822/08/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	163 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00379720AM22
RA File Number	05AX04001184 AM22
Licence No and Date	0511010826/08/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381112AM22
RA File Number	04AX04000302 AM22
Licence No and Date	0411002842/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	165 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00380471AM22
RA File Number	04AX04000280 AM22
Licence No and Date	0411002826/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381012AM22
RA File Number	04AX04000303 AM22
Licence No and Date	0411002836/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	167 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SKYLAND METAL AND ALLOYS INC
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381015AM22
RA File Number	03AX04001661 AM22
Licence No and Date	0311012469/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	168 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381111AM22
RA File Number	04AX04000304 AM22
Licence No and Date	0411002841/09/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	169 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381817AM22
RA File Number	03AX04001157 AM22
Licence No and Date	0311012523/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381899AM22
RA File Number	04AX04000306 AM22
Licence No and	0411002846/10/03/2022

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381981AM22
RA File Number	03AA040113717 AM22
Licence No and Date	0311012529/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00381985AM22
RA File Number	03AX04001571 AM22
Licence No and Date	0311012530/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00381988AM22
RA File Number	03AX04001128 AM22
Licence No and Date	0311012531/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00382005AM22
RA File Number	56AX04000067 AM22
Licence No and Date	5611000835/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00382155AM22
RA File Number	56AX04000104 AM22
Licence No and Date	5611000837/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Aug/202223/11

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Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00383139AM22
RA File Number	03AA040123937 AM22
Licence No and Date	0311012554/11/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00383292AM22
RA File Number	08AX04000639 AM22
Licence No and Date	0811004366/11/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00386182AM22
RA File Number	03AX04001712 AM22
Licence No and Date	0311012730/14/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

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This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	179 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00386250AM22
RA File Number	34AA04007564 AM22
Licence No and Date	3411001955/14/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00389094AM22
RA File Number	02AX04000203 AM22
Licence No and Date	0211002116/16/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	181 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	METAL CANS AND CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00389871AM22
RA File Number	06AX04000132 AM22
Licence No and Date	0611001210/16/03/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE

Case No.	182 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00390937AM22
RA File Number	04AX04000324 AM22
Licence No and Date	0411002928/17/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	183 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00390558AM22
RA File Number	03AA040123083 AM22
Licence No and Date	0311013034/17/03/2022
Norms Committee Decision: Case deferred for comments of TE	

Case No.	184 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00390559AM22
RA File Number	03AX04001356 AM22

Signature Not Verified

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0311013035/17/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00396423AM22
RA File Number	10AX04000088 AM22
Licence No and Date	1011000981/22/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	186 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00399999AM22
RA File Number	32AX04000228 AM22
Licence No and Date	3211002792/24/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DHI vide F. No. DES-2/3211002792/2022-TSW given via email dated 25.08.2022 as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	85041090	Transformers (Ref 8995)	1152 Number	1	72251920	CRGO Steel	3% wastage allowed

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

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2	85041090	Transformers (Ref 9190)	24 Number	2	72251920	CRGO Steel	3% wastage allowed

RA concerned may take suitable consequential action accordingly.

Case No.	187 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00400058AM22
RA File Number	05AX04001309 AM22
Licence No and Date	0511011341/24/03/2022
Norms Committee Decision: Case deferred for comments of TE	

Case No.	188 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00401509AM22
RA File Number	34AA04002386 AM21
Licence No and Date	3411002032/25/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	189 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00404613AM22
RA File Number	34AX04000386 AM22
Licence No and Date	3411002034/28/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/96/2019-TSW dated 29.08.2022 received via email dated 29.08.2022 as under:

ITCHS Code	**Export Item**	**Export Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
76169990	Other Articles Of Aluminium (Heating Cylinder, Electrode, Precision Machine Components)	4132 Kgs	76082000	**Seamless Aluminium Tube**	1.02Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	190 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00408948AM22
RA File Number	03AX04001834 AM22
Licence No and Date	0311013483/30/03/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	191 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred

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Location: DGFT(HQ)

Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00410152AM22
RA File Number	04AX04000394 AM22
Licence No and Date	0411003012/31/03/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	192 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000373AM23
RA File Number	34AX04000066 AM23
Licence No and Date	3411002155/22/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/96/2019-TSW dated 29.08.2022 received via email dated 29.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
76169990	Other Articles of Aluminium **Alloy** (Net Content 33780 Kgs)	33780 Kgs	76061200	**Aluminium Alloy Plate**	1.02Kgs/Kg content in the export product

Note: The word "Alloy" may be added in the description of export item.

RA concerned may take suitable consequential action accordingly.

Case No.	193 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected

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Location: DGFT(HQ)

Party Name	CONTRINEX AUTOMATION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000453AM23
RA File Number	31AX04000019 AM23
Licence No and Date	3111001307/27/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, the reminders letter dated 28.07.2022 & 17.08.2022 were also sent to the applicant for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	194 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000636AM23
RA File Number	09AX04000411 AM22
Licence No and Date	0911002971/06/05/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	195 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000637AM23
RA File Number	09AX04000320 AM22
Licence No and Date	0911002972/06/05/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	196 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000640AM23
RA File Number	04AX04000070 AM23
Licence No and Date	0411003245/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	197 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000641AM23
RA File Number	52AX04000028 AM23
Licence No and Date	5211002443/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000644AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
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Location: DGFT(HQ)

RA File Number	03AX04000568 AM23
Licence No and Date	0311014558/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	199 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000647AM23
RA File Number	05AX04000129 AM23
Licence No and Date	0511012306/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	200 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000648AM23
RA File Number	05AX04000349 AM23
Licence No and Date	0511012307/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000623AM23
RA File Number	31AX04000017 AM23
Licence No and Date	3111001333/06/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000673AM23
RA File Number	03AX04000413 AM23
Licence No and Date	0311014601/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000674AM23
RA File Number	03AX04000165 AM23
Licence No and Date	0311014602/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	204 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000678AM23
RA File Number	05AX04000348 AM23
Licence No and Date	0511012354/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000655AM23
RA File Number	08AX04000194 AM23
Licence No and Date	0811004897/09/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ALUTECH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00000696AM23
RA File Number	05AX04000392 AM23
Licence No and Date	0511012435/10/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000707AM23
RA File Number	31AX04000038 AM23
Licence No and Date	3111001338/11/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MUNDRA SOLAR ENERGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000710AM23
RA File Number	08AX04000184 AM23
Licence No and Date	0811004912/11/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	209 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000719AM23
RA File Number	52AX04000033 AM23
Licence No and Date	5211002459/11/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	210 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PILOT INDUSTRIES LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000734AM23
RA File Number	05AX04000311 AM23
Licence No and Date	0511012518/12/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000725AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	03AX04000621 AM23
Licence No and Date	0311014660/12/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000742AM23
RA File Number	03AX04000557 AM23
Licence No and Date	0311014683/13/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	213 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000755AM23
RA File Number	04AX04000112 AM23
Licence No and Date	0411003285/13/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	214 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000758AM23
RA File Number	05AX04001167 AM22
Licence No and Date	0511012550/13/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000764AM23
RA File Number	05AX040000-1 AM22
Licence No and Date	0511012552/13/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	216 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000765AM23

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	05AX04001165 AM22
Licence No and Date	0511012553/13/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000813AM23
RA File Number	04AX04000038 AM23
Licence No and Date	0411003296/17/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00000959AM23
RA File Number	05AX04000547 AM23
Licence No and Date	0511012772/24/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	219 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001263AM23
RA File Number	03AX04001077 AM23
Licence No and Date	0311015342/08/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	220 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001384AM23
RA File Number	03AX04001066 AM23
Licence No and Date	0311015507/15/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 29.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, a reminder letter was also sent to the applicant on 17.08.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	221 / NC/2/MEET/Aug/202223/11
Case Status	Case Rejected

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Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001385AM23
RA File Number	03AX04000875 AM23
Licence No and Date	0311015508/15/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 29.07.2022 was issued to the applicant for providing certain information on DGFT Portal. In this regard, a reminder letter was also sent to the applicant on 17.08.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **reject** the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	222 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001445AM23
RA File Number	07AX04000387 AM23
Licence No and Date	0711004338/17/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	223 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001451AM23
RA File Number	04AX04000234 AM23

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0411003478/17/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TEMPEL PRECISION METAL PRODUCTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001453AM23
RA File Number	04AX04000241 AM23
Licence No and Date	0411003479/17/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	HORIZON CHUTES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001511AM23
RA File Number	31AX04000080 AM23
Licence No and Date	3111001466/20/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 14-Oct-2022.

Case No.	226 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001562AM23
RA File Number	03AX04001851 AM23
Licence No and Date	0311015727/21/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 29.08.2022 received via email dated 29.08.2022.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	227 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001563AM23
RA File Number	03AX04001766 AM23
Licence No and Date	0311015728/21/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	228 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001560AM23
RA File Number	52AX04001529 AM23

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Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	5211002686/21/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001567AM23
RA File Number	03AX04001856 AM23
Licence No and Date	0311015746/22/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001598AM23
RA File Number	03AX04001874 AM23
Licence No and Date	0311015780/22/06/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 29.08.2022 received via email dated 29.08.2022. **Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.** RA concerned may take suitable consequential action accordingly.	

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Case No.	231 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	VIKRAM SOLAR LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001601AM23
RA File Number	02AX04000133 AM23
Licence No and Date	0211002603/22/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001606AM23
RA File Number	04AX04000233 AM23
Licence No and Date	0411003500/23/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	233 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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and Date	
HQ File Number	HQRNORM APPLY 00001607AM23
RA File Number	52AX04001550 AM23
Licence No and Date	5211002699/23/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001618AM23
RA File Number	03AX04001890 AM23
Licence No and Date	0311015809/23/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	TRANSRAIL LIGHTING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001631AM23
RA File Number	03AX04001607 AM23
Licence No and Date	0311015657/24/06/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/109/2022-TSW dated 29.08.2022 received via email dated 29.08.2022 as under: 1. Taking clue from SION C-7, the quantity of import item at Sl. No. 1 viz. **Aluminium Wire Rod** may	

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be allowed as **3941.525MT @ 1.01Kgs/Kg content in the export item.**

2. Taking clue from SION C-7, the quantity of import item at Sl. No. 2 viz. **Aluminium Clad Steel Strand Wire** may be allowed as applied for i.e. **660.45MT @ 1.02Kgs/Kg content in the export item.**

RA concerned may take suitable consequential action accordingly.

Case No.	236 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001635AM23
RA File Number	34AX04000269 AM23
Licence No and Date	3411002421/24/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	237 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001640AM23
RA File Number	31AX04000084 AM23
Licence No and Date	3111001477/24/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	238 / NC/2/MEET/Aug/202223/11
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001643AM23
RA File Number	03AX04001895 AM23
Licence No and Date	0311015843/24/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 29.08.2022 received via email dated 29.08.2022.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	239 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001656AM23
RA File Number	02AX04000167 AM23
Licence No and Date	0211002610/24/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	240 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001691AM23
RA File Number	04AX04000276 AM23

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Licence No and Date	0411003540/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	241 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001692AM23
RA File Number	02AX04000170 AM23
Licence No and Date	0211002618/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	242 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001693AM23
RA File Number	04AX04000305 AM23
Licence No and Date	0411003541/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	243 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001668AM23
RA File Number	34AX04000276 AM23
Licence No and Date	3411002430/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001669AM23
RA File Number	34AX04000272 AM23
Licence No and Date	3411002431/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	245 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001682AM23
RA File Number	34AX04000282 AM23
Licence No and Date	3411002435/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	246 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001707AM23
RA File Number	04AX04000303 AM23
Licence No and Date	0411003548/28/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MEW ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001721AM23
RA File Number	34AX04000270 AM23
Licence No and Date	3411002443/28/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	248 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001725AM23
RA File Number	04AX04000296 AM23
Licence No and	0411003553/28/06/2022

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Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	249 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001757AM23
RA File Number	03AX04001950 AM23
Licence No and Date	0311015978/29/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	GREAT WHITE GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001741AM23
RA File Number	03AX04001947 AM23
Licence No and Date	0311015971/29/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-1) has given comments for import item at Sl. No. 2. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-3) for comments on rest of the import items. The case stands deferred.	

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Case No.	251 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001756AM23
RA File Number	10AX04000108 AM23
Licence No and Date	1011001231/29/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001768AM23
RA File Number	04AX04000297 AM23
Licence No and Date	0411003567/30/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001776AM23
RA File Number	05AX04000942 AM23
Licence No and	0511013511/30/06/2022

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Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001800AM23
RA File Number	07AX04000459 AM23
Licence No and Date	0711004513/01/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	255 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001844AM23
RA File Number	04AX04000308 AM23
Licence No and Date	0411003604/04/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	256 / NC/2/MEET/Aug/202223/11

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Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001846AM23
RA File Number	32AX04000150 AM23
Licence No and Date	3211003308/04/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001855AM23
RA File Number	07AX04000447 AM23
Licence No and Date	0711004554/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	258 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001856AM23
RA File Number	07AX04000294 AM23
Licence No and Date	0711004555/05/07/2022
Norms Committee Decision:	

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Case deferred for comments of TE.

Case No.	259 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	VEEVEE CONTROLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001857AM23
RA File Number	07AX04000453 AM23
Licence No and Date	0711004556/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	260 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001848AM23
RA File Number	52AX04001549 AM23
Licence No and Date	5211002750/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred

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Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001852AM23
RA File Number	02AX04000189 AM23
Licence No and Date	0211002664/05/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ELEC STEEL PROCESSING INDUSTRIES PRIVATELIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001877AM23
RA File Number	34AX04000326 AM23
Licence No and Date	3411002497/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001890AM23
RA File Number	34AX04000313 AM23
Licence No and Date	3411002503/06/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	264 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001898AM23
RA File Number	05AX04000958 AM23
Licence No and Date	0511013637/07/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	265 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001952AM23
RA File Number	03AX04001933 AM23
Licence No and Date	0311016228/11/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00001989AM23

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Location: DGFT(HQ)

RA File Number	03AX04001825 AM23
Licence No and Date	0311016296/12/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002062AM23
RA File Number	03AX04002238 AM23
Licence No and Date	0311016369/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002076AM23
RA File Number	03AX04002217 AM23
Licence No and Date	0311016387/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	269 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002082AM23
RA File Number	05AX04001120 AM23
Licence No and Date	0511013796/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	270 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	ASTRABITE LLP
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002091AM23
RA File Number	03AX04001898 AM23
Licence No and Date	0311016395/15/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 14-Oct-2022 13:19:00
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00002095AM23
RA File Number	03AX04002222 AM23
Licence No and Date	0311016398/16/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002238AM23
RA File Number	07AX04000526 AM23
Licence No and Date	0711004760/25/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MMP INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002259AM23
RA File Number	50AX04000035 AM23
Licence No and Date	5011000529/25/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	274 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002261AM23
RA File Number	32AX04000179 AM23
Licence No and Date	3211003410/25/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002266AM23
RA File Number	03AX04002294 AM23
Licence No and Date	0311016604/26/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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HQ File Number	HQRNORM APPLY 00002267AM23
RA File Number	03AX04002258 AM23
Licence No and Date	0311016605/26/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002271AM23
RA File Number	03AX04002271 AM23
Licence No and Date	0311016512/26/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	278 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002301AM23
RA File Number	31AX04000119 AM23
Licence No and Date	3111001589/27/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	279 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002306AM23
RA File Number	05AX04001187 AM23
Licence No and Date	0511013995/27/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	280 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002310AM23
RA File Number	02AX04000232 AM23
Licence No and Date	0211002764/27/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Aug/202223/11

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Case Status	Case Deferred
Party Name	PARAS ENGINEERING WORKS
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002326AM23
RA File Number	02AX04000238 AM23
Licence No and Date	0211002772/28/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002340AM23
RA File Number	03AX04002377 AM23
Licence No and Date	0311016697/29/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	283 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002350AM23
RA File Number	03AX04002370 AM23
Licence No and Date	0311016711/29/07/2022
Norms Committee Decision:	

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Case No.	284 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002355AM23
RA File Number	03AX04002506 AM23
Licence No and Date	0311016715/29/07/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	285 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002370AM23
RA File Number	13AX04000118 AM23
Licence No and Date	1311001354/29/07/2022

Norms Committee Decision:

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Case No.	286 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred

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Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002373AM23
RA File Number	34AX04000421 AM23
Licence No and Date	3411002588/29/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	287 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002389AM23
RA File Number	05AX04001230 AM23
Licence No and Date	0511014046/01/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002387AM23
RA File Number	03AX04002108 AM23
Licence No and Date	0311016772/01/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	289 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002402AM23
RA File Number	03AX04001858 AM23
Licence No and Date	0311016789/02/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002403AM23
RA File Number	31AX04000128 AM23
Licence No and Date	3111001594/02/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	METALIC IMPRESSIONS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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and Date	
HQ File Number	HQRNORM APPLY 00002406AM23
RA File Number	05AX04001281 AM23
Licence No and Date	0511014062/02/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	292 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SVAM TOYAL PACKAGING INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002424AM23
RA File Number	05AX04001283 AM23
Licence No and Date	0511014072/02/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002447AM23
RA File Number	03AX04002307 AM23
Licence No and Date	0311016840/03/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	294 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	JEKAY INTERNATIONAL TRACK PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002454AM23
RA File Number	02AX04000257 AM23
Licence No and Date	0211002801/03/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	295 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002480AM23
RA File Number	34AX04000436 AM23
Licence No and Date	3411002614/04/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	296 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002479AM23

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RA File Number	34AX04000437 AM23
Licence No and Date	3411002612/04/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	297 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002493AM23
RA File Number	07AX04000637 AM23
Licence No and Date	0711004855/05/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	298 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	RIKUN MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002497AM23
RA File Number	04AX04000424 AM23
Licence No and Date	0411003771/05/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	299 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002499AM23
RA File Number	04AX04000413 AM23
Licence No and Date	0411003772/05/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	300 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002522AM23
RA File Number	34AX04000432 AM23
Licence No and Date	3411002624/08/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	301 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	COPTEC
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022

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HQ File Number	HQRNORM APPLY 00002554AM23
RA File Number	03AX04002106 AM23
Licence No and Date	0311017060/10/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	302 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	H.R. SOLAR SOLUTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002569AM23
RA File Number	02AX04000253 AM23
Licence No and Date	0211002822/10/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	303 / NC/2/MEET/Aug/202223/11
Case Status	Case Deferred
Party Name	R. V. RAIL PRODUCTS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Aug/ 202223/ 11 and 08/09/2022
HQ File Number	HQRNORM APPLY 00002584AM23
RA File Number	02AX04000262 AM23
Licence No and Date	0211002830/10/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

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